

GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS

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**LOK SABHA**

UNSTARRED QUESTION NO. 6373  
TO BE ANSWERED ON WEDNESDAY, THE 12<sup>th</sup> April, 2017

**ARBITRATION CENTRE**

**6373.** SHRI YOGI ADITYA NATH:

Will the Minister of **LAW AND JUSTICE** be pleased to state:

- (a) whether the Government has taken a decision to set up International Arbitration Centre in the country;
- (b) if so, the details thereof; and
- (c) the time by which it will start functioning?

**ANSWER**

**MINISTER OF STATE FOR LAW AND JUSTICE & ELECTRONICS AND  
INFORMATION TECHNOLOGY  
(SHRI P. P. CHAUDHURY)**

- (a) At present, no such proposal for setting up of International Arbitration Centre in the country is under consideration of the Government.
- (b) & (c) Do not arise.

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